

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Service Tax Appeal No.70459 of 2017

(Arising out of Order-in-Original No.KNP-EXCUS-000-COM-059-16-17 dated 02/03/2017 passed by Commissioner of Customs, Central Excise & Service Tax, Kanpur)

Shri Shailendra Bhadauria, Director,

M/s Maharana Infrastructure And

Professional Services Pvt. Ltd.,

.....Appellant

(117/Q/66, Sharda Nagar, Kanpur)

VERSUS

Commissioner of Central Excise &

CGST, Kanpur

....Respondent

(117/7, Sarvodaya Nagar, Kanpur)

APPEARANCE:

None for the Appellant

Shri Santosh Kumar, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 21 November, 2023

DATE OF DECISION : 21 November, 2023

This appeal is dismissed. For order, see order of dated
in Service Tax Appeal No.70458 of 2017.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**